

**RESUMÉ OF WORK
DONE BY LOK SABHA**

**SIXTEENTH LOK SABHA
SECOND SESSION, 2014**

LOK SABHA SECRETARIAT, NEW DELHI
November, 2014/Kartika, 1936 (Saka)

RESUMÉ OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — SECOND SESSION
(7 July, 2014 to 14 August, 2014)



LOK SABHA SECRETARIAT
NEW DELHI

November, 2014/Kartika, 1936 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Second Session *i.e.* from the 7 July, 2014 to 14 August, 2014.

2. Sarvashri V.K. Sharma, Officer on Special Duty, V.R. Ramesh, Joint Secretary, B. Srinivasa Prabhu, Director have contributed to this publication.

NEW DELHI;
November, 2014
Kartika, 1936 (Saka)

P.K. GROVER,
Secretary-General.

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1. DURATION OF SESSION

1. Date of Commencement	:	‡7 July, 2014
2. Date of Adjournment <i>sine die</i>	:	*14 August, 2014
3. Date of prorogation	:	14 August, 2014
4. Total number of days of Session	:	39
5. Number of Actual days of Sitzings	:	27
6. Number of hours of sitting	:	167 hours 14 minutes

‡ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

2. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The National Institute of Design Bill, 2014, as passed by <i>Rajya Sabha</i>	—	8.7.2014	9.7.2014 (Consideration and passing)	0	24	—	Passed
2.	*The Andhra Pradesh Reorganisation (Amendment) Bill, 2014	8.7.2014	—	11.7.2014 (Consideration and passing)	0	04	—	Bill opposed at introduction stage Passed
3.	The Finance (No. 2) Bill, 2014	10.7.2014	—	24.7.2014 25.7.2014 (Consideration and passing)	0	26 5 21	33	Passed, as amended
4.	†The Telecom Regulatory Authority of India (Amendment) Bill, 2014	11.7.2014	—	14.7.2014 (Consideration and passing)	1	01	—	Passed

5. The Appropriation (Railways) No. 2 Bill, 2014	15.7.2014	—	15.7.2014 (Consideration and passing)	0 03	—	—	Passed
6. The Appropriation (Railways) No. 3 Bill, 2014	15.7.2014	—	15.7.2014 (Consideration and passing)	0 02	—	—	Passed
7. The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014	16.7.2014	—	—	0 01	—	—	Pending
8. The Appropriation (No. 2) Bill, 2014	18.7.2014	—	18.7.2014 (Consideration and passing)	0 03	—	—	Passed
9. The Appropriation (No. 3) Bill, 2014	23.7.2014	—	23.7.2014 (Consideration and passing)	0 02	—	—	Passed
10. The Delhi Appropriation (No. 2) Bill, 2014	30.7.2014	—	30.7.2014 (Consideration and passing)	0 01	—	—	Passed
11. The Securities Laws (Amendment) Bill, 2014	4.8.2014	—	5.8.2014, 6.8.2014 (Consideration and Passing)	3 20	17	—	Passed
12. The Railways (Amendment) Bill, 2014	7.8.2014	—	11.8.2014 ^{\$} (Consideration and Passing)	2 47	3	—	Pending
13. The Factories (Amendment) Bill, 2014	7.8.2014	—	—	0 01	6	—	Pending
14. The Apprentices (Amendment) Bill, 2014	7.8.2014	—	11.8.2014 14.8.2014 (Consideration and passing)	1 41	4	—	Passed

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Andhra Pradesh Reorganisation (Amendment) Ordinance, 2014 (No. 4 of 2014) promulgated by the President on 29 May, 2014.

^{\$} After reply of the Minister to the motion for consideration, Members demanded for reference of the Bill to the concerned DRSC. As Government has no objection in referring the Bill to the Committee, motion for consideration of the Bill was not put to vote of the House.

1	2	3	4	5	6	7	8	9
15.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	11.8.2014	—	—	0 01	—	—	Pending
16.	The Repealing and Amending Bill, 2014	11.8.2014	—	—	0 01	—	—	Pending
17.	§The Constitution (One Hundred and Twenty-First (Amendment) Bill, 2014	11.8.2014	—	12.8.2014 13.8.2014 (Consideration and passing)	*6 18	3	1	Passed, as amended
18.	The National Judicial Appointments Commission Bill, 2014	11.8.2014	—	12.8.2014 13.8.2014 (Consideration and passing)	* 9	9	1	Passed, as amended
19.	The Juvenile Justice (Care and Protection of Children) Bill, 2014	12.8.2014	—	—	0 01	—	—	Pending
20.	The Indian Institutes of Information Technology Bill, 2014	12.8.2014	—	—	0 01	—	—	Pending
21.	The Central Universities (Amendment) Bill, 2014	14.8.2014	—	—	0 01	—	—	Pending

§ The Short title of the Bill was changed to the Constitution (Ninety-ninth Amendment) Bill, 2014 by Lok Sabha through an amendment to clause 1.

* Discussion together after suspension of proviso to Rule 66.

SUMMARY

1. Bills pending at the end of last Session	Nil
2. Bills introduced	20
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	13
8. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
9. Bills negatived	Nil
10. Bills withdrawn	Nil
11. Bills-debate concluded but further motions not taken up	01 ^{\$}
12. Motions for adjournment of debate on the Bills adopted	Nil
13. Bills referred to Select Committee	Nil
14. Bills referred to Joint Committee	Nil
15. Bills reported by Select Committee	Nil
16. Bills reported by Joint Committee	Nil
17. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
18. Bills referred to Standing Committees by Chairman/Speaker	10
19. Bills reported by Standing Committees	Nil
20. Bills pending at the end of Second Session of Sixteenth Lok Sabha	8

^{\$} After reply of the Minister to the motion for consideration of the Railways (Amendment) Bill, 2014, Members demanded for reference of the Bill to the concerned DRSC. As Government has no objection in referring the Bill to the Committee, motion for consideration of the Bill was not put to vote of the House.

(II) Bills referred to the Standing Committees and presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014	16.7.2014 (L.S.)	Speaker	Social Justice and Empowerment (15.9.2014)	—	—
2.	The Railways (Amendment) Bill, 2014	7.8.2014 (L.S.)	Speaker	Railways 15.09.2014	—	—
3.	The Factories (Amendment) Bill, 2014	7.8.2014 (L.S.)	Speaker	Labour (15.9.2014)	—	—
4.	The Juvenile Justice (Care and Protection of Children) Bill, 2014	12.8.2014 (L.S.)	Chairman	Human Resource Development (22.9.2014)	—	—
5.	The Repealing and Amending Bill, 2014	11.8.2014 (L.S.)	Chairman	Personnel, Public Grievances and Pensions (22.9.2014)	—	—
6.	The Registration (Amendment) Bill, 2013	8.8.2013 (R.S.)	Speaker	Rural Development (16.9.2014)	—	—

7.	The Constitution (One Hundred and Nineteenth Amendment) Bill, 2013	18.12.2013 (R.S.)	Speaker	External Affairs (16.9.2014)	—	—
8.	The Rights of Persons with Disabilities Bill, 2014	7.2.2014 (R.S.)	Speaker	Social Justice and Empowerment (16.9.2014)	—	—
9.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	11.2.2014 (R.S.)	Speaker	Social Justice and Empowerment (16.9.2014)	—	—
10.	The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18.2.2014 (R.S.)	Speaker	Social Justice and Empowerment (16.9.2014)	—	—

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The National Minimum Pension (Guarantee) Bill, 2014 by Shri Nishikant Dubey, M.P.	11.7.2014	—	25.7.2014 8.8.2014	H M 4 31	—	—	Withdrawn
2.	The Constitution (Amendment) Bill, 2014 (<i>Insertion of new articles 16A and 29A</i>) by Shri Nishikant Dubey, M.P.	11.7.2014	—	—	—	—	—	Pending
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2014 (<i>Amendment of the Schedule</i>) by Shri Nishikant Dubey, M.P.	11.7.2014	—	—	—	—	—	Pending
4.	The Bihar Reorganisation (Amendment) Bill, 2014 (<i>Amendment of the Eighth Schedule</i>) by Shri Nishikant Dubey, M.P.	11.7.2014	—	—	—	—	—	Pending

5.	The National Commission for Agricultural Costs and Prices Bill, 2014 by Shrimati Jayshreeben K. Patel, M.P.	11.7.2014	—	—	—	—	—	—	Pending
6.	The Prohibition of Human Trafficking of Indian Citizens Abroad and Welfare of Overseas Indians Bill, 2014 by Shrimati Jayshreeben K. Patel, M.P.	11.7.2014	—	—	—	—	—	—	Pending
7.	The Small and Marginal Farmers (Welfare) Bill, 2014 by Shri Sharad Tripathi, M.P.	11.7.2014	—	—	—	—	—	—	Pending
8.	The Abolition of Begging Bill, 2014 by Shri Sharad Tripathi, M.P.	11.7.2014	—	—	—	—	—	—	Pending
9.	The Information Technology (Amendment) Bill, 2014 (<i>Amendment of section 2, etc.</i>) by Shri Baijayant Jay Panda, M.P.	11.7.2014	—	—	—	—	—	—	Pending
10.	The Indian Penal Code (Amendment) Bill, 2014 (<i>Amendment of section 364A, etc.</i>) by Shri Arjun Meghwal, M.P.	11.7.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
11.	The Constitution (Amendment) Bill, 2014 (Amendment of the Eighth Schedule) by Shri Arjun Meghwal, M.P.	11.7.2014	—	—	—	—	—	Pending
12.	The Chit Funds (Amendment) Bill, 2014 (Amendment of section 4) by Shri Arjun Meghwal, M.P.	11.7.2014	—	—	—	—	—	Pending
13.	The Renewable Energy (Promotion and Compulsory Use) Bill, 2014 by Shri Arjun Meghwal, M.P.	11.7.2014	—	—	—	—	—	Pending
14.	The Compulsory Teaching of Yoga in Educational Institutions Bill, 2014 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	11.7.2014	—	—	—	—	—	Pending
15.	The Council for Environment Protection Bill, 2014 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	11.7.2014	—	—	—	—	—	Pending

16.	The Central Himalayan States Development Council Bill, 2014 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	11.7.2014	—	8.8.2014	0	06	—	—	Discussion on the motion for the consideration of the Bill not concluded.
17.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2014 (<i>Amendment of section 2</i>) by Shri Hansraj Gangaram Ahir, M.P.	11.7.2014	—	—	—	—	—	—	Pending
18.	The Consumer Goods (Mandatory Printing Cost of Production and Maximum Retail Price) Bill, 2014 by Shri Hansraj Gangaram Ahir, M.P.	11.7.2014	—	—	—	—	—	—	Pending
19.	The Cow Protection Authority Bill, 2014 by Shri Hansraj Gangaram Ahir, M.P.	11.7.2014	—	—	—	—	—	—	Pending
20.	The Sculptors, Artists and Artisans of Rural Areas Welfare Bill, 2014 by Shri Hansraj Gangaram Ahir, M.P.	11.7.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
21.	The Ban on Cow Slaughter Bill, 2014 by Shri Yogi Adityanath, M.P.	11.7.2014	—	—	—	—	—	Pending
22.	The Constitution (Amendment) Bill, 2014 (<i>Omission of article 44, etc.</i>) by Shri Yogi Adityanath, M.P.	11.7.2014	—	—	—	—	—	Pending
23.	The Motor Vehicles (Amendment) Bill, 2014 (<i>Amendment of section 109, etc.</i>) by Shri Mullapally Ramachandran, M.P.	11.7.2014	—	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of the Seventh Schedule</i>) by Shri Mullapally Ramachandran, M.P.	11.7.2014	—	—	—	—	—	Pending
25.	The National Agricultural Produce Price Commission Bill, 2014 by Shri Raju Shetti, M.P.	11.7.2014	—	—	—	—	—	Pending

26.	The Hindu Marriage (Amendment) Bill, 2014 (<i>Amendment of section 3, etc.</i>) by Shri Bhartruhari Mahtab, M.P.	11.7.2014	—	—	—	—	—	—	Pending
27.	The Water (Prevention and Control of Pollution) Amendment Bill, 2014 (<i>Amendment of section 2, etc.</i>) by Shri Bhartruhari Mahtab, M.P.	11.7.2014	—	—	—	—	—	—	Pending
28.	The Public Sector Banks (Control of Non-Performing Assets) Bill, 2014 by Shri Bhartruhari Mahtab, M.P.	11.7.2014	—	—	—	—	—	—	Pending
29.	The Senior Citizens (Provision of Geriatric and Dementia Care) Bill, 2014 by Shri Bhartruhari Mahtab, M.P.	11.7.2014	—	—	—	—	—	—	Pending
30.	The National Green Tribunal (Amendment) Bill, 2014 (<i>Insertion of new section 14A</i>) by Shri Vincent H. Pala, M.P.	11.7.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
31.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of the Eighth Schedule</i>) by Shri Vincent H. Pala, M.P.	11.7.2014	—	—	0 - 23 minutes taken on introduction of Bills from Sl. Nos. 1 to 31	—	—	Pending
32.	The Basic and Primary Education (Compulsory Teaching in Mother Tongue) Bill, 2014 by Shri Om Prakash Yadav M.P.	25.7.2014	—	—	—	—	—	Pending
33.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of the Eighth Schedule</i>) by Shri Om Prakash Yadav, M.P.	25.7.2014	—	—	—	—	—	Pending
34.	The Sanskrit Language (Promotion) Bill, 2014 by Shri Om Prakash Yadav, M.P.	25.7.2014	—	—	0 - 02 minutes taken on introduction of Bills from Sl. Nos. 32 to 34	—	—	Pending
35.	The Farmers (Right to Assured Minimum Price for Agricultural Produce) Bill, 2014 by Shri Devji M. Patel, M.P.	8.8.2014	—	—	—	—	—	Pending

36.	The Coconut Growers (Welfare) Bill, 2014 by Shri M.K. Raghavan, M.P.	8.8.2014	—	—	—	—	—	—	Pending
37.	The Payment of Compensation to Persons Attacked by Wild Animal Bill, 2014 by Shri M.K. Raghavan, M.P.	8.8.2014	—	—	—	—	—	—	Pending
38.	The High Court of Kerala (Establishment of a Permanent Bench at Kozhikode) Bill, 2014 by Shri M.K. Raghavan, M.P.	8.8.2014	—	—	—	—	—	—	Pending
39.	The Payment of Compensation to Victims of Natural Calamities and Snake Bite Bill, 2014 by Shri M.K. Raghavan, M.P.	8.8.2014	—	—	—	—	—	—	Pending
40.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014 (<i>Amendment of section 3, etc.</i>) by Dr. Kirit Premjibhai Solanki, M.P.	8.8.2014	—	—	—	—	—	—	Pending
41.	The Surrogacy (Regulation) Bill, 2014 by Dr. Kirit Premjibhai Solanki, M.P.	8.8.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
42.	The Constitution (Amendment) Bill, 2014 (<i>Insertion of new article 16A, etc.</i>) by Dr. Kirit Premjibhai Solanki, M.P.	8.8.2014	—	—	—	—	—	Pending
43.	The Acid (Control) Bill, 2014 by Dr. Kirit Premjibhai Solanki, M.P.	8.8.2014	—	—	—	—	—	Pending
44.	The Government Services (Regulation of Compassionate Appointments) Bill, 2014 by Shri A.T. Nana Patil, M.P.	8.8.2014	—	—	—	—	—	Pending
45.	The National Assets (Protection) Bill, 2014 by Shri A.T. Nana Patil, M.P.	8.8.2014	—	—	—	—	—	Pending
46.	The Agricultural Workers Welfare Bill, 2014 by Shri A.T. Nana Patil, M.P.	8.8.2014	—	—	—	—	—	Pending
47.	The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2014 (<i>Amendment of section 20A, etc.</i>) by Shri A.T. Nana Patil, M.P.	8.8.2014	—	—	—	—	—	Pending

48.	The Financial Assistance to the State Governments (For Protection of Water Bodies) Bill, 2014 by Shri Mullappally Ramachandran, M.P.	8.8.2014	—	—	—	—	—	—	Pending
49.	The Labour Force (Demand and Supply Survey) Bill, 2014 by Shri Rajiv Pratap Rudy, M.P.	8.8.2014	—	—	—	—	—	—	Pending
50.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of the Eighth Schedule</i>) by Shri Rajiv Pratap Rudy, M.P.	8.8.2014	—	—	—	—	—	—	Pending
51.	The Electricity (Amendment) Bill, 2014 (<i>Substitution of new section for section 4, etc.</i>) by Shri Rajiv Pratap Rudy, M.P.	8.8.2014	—	—	—	—	—	—	Pending
52.	The Prevention of Cruelty to Cows Bill, 2014 by Shri Sunil Kumar Singh, M.P.	8.8.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
53.	The National Commission for Youth Bill, 2014 by Shri Sunil Kumar Singh, M.P.	8.8.2014	—	—	—	—	—	Pending
54.	The Central Universities (Conditions of Service of Non-Teaching Staff) Bill, 2014 by Shri Jagdambika Pal, M.P.	8.8.2014	—	—	—	—	—	Pending
55.	The Backward Areas Development Board Bill, 2014 by Shri Jagdambika Pal, M.P.	8.8.2014	—	—	—	—	—	Pending
56.	The Pre-Examination Coaching Centres Regulatory Authority Bill, 2014 by Shri Jagdambika Pal, M.P.	8.8.2014	—	—	—	—	—	Pending
57.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2014 (Amendment of the Schedule) by Shri Jai Prakash Narayan Yadav, M.P.	8.8.2014	—	—	—	—	—	Pending
58.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2014 (Amendment of the Schedule) by Shri Jai Prakash Narayan Yadav, M.P.	8.8.2014	—	—	—	—	—	Pending

59.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of article 243A</i>) by Shri Shailesh Kumar (Bulo Mandal), M.P.	8.8.2014	—	—	—	—	—	Pending
60.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of article 171</i>) by Shri Shailesh Kumar (Bulo Mandal), M.P.	8.8.2014	—	—	—	—	—	Pending
61.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of article 39</i>) by Shri P.P. Chaudhary, M.P.	8.8.2014	—	—	0 - 21 minutes taken on introduction of Bills from Sl. Nos. 35 to 61	—	—	Pending

SUMMARY
(Private Members' Bills)

1. Bills pending at the end of the last session	:	NIL
2. Bills introduced	:	61
3. Bills withdrawn	:	1
4. Bills negatived	:	NIL
5. Bills removed from the Register of Pending Bills	:	NIL
6. Bills part-discussed	:	1
7. Bills pending at the end of the Session <i>vide</i> para No. 693 of Bulletin-Part II, dated 24.9.2014	:	60

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken H. M.
*1.	Situation arising out of Indians stranded in Iraq and steps taken by the Government in this regard.	Shri K.C. Venugopal	Smt. Sushma Swaraj 24.7.2014	00 32
*2.	Situation arising out of spread of Encephalitis in Eastern Uttar Pradesh and other parts of the country and steps taken by the Government in this regard.	Shri Yogi Aditya Nath	Dr. Harsh Vardhan 04.08.2014	00 00
*3.	Need to correct the price fixation mechanism for sugarcane and other agricultural produces in the country.	Dr. Satya Pal Singh	Shri Anand Sharma 08.08.2014	00 36
*4.	Decision to discontinue Kousar Nag Yatra in South Kashmir which will impede the plans to rehabilitate Kashmiri Pandits.	Smt. Kavitha Kalvakuntla	Shri Rajnath Singh 11.08.2014	00 41
*5.	Need to set up Saraswati Research Institute for revival of the river Saraswati.	Shri Ratan Lal Kataria	Sushri Uma Bharti 12.08.2014	00 10
*6.	Need to exempt residential colonies as well as vacant land of Defence from obtaining NOC from Ministry of Defence to carry developmental work.	Dr. Kirit Somaiya	Shri Arun Jaitley 13.08.2014	00 22

*The Calling Attention was converted into discussion u/r 193.

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

4. COMMITTEES

(I) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance undertaken	Study Tours/Local visits	Reports Presented		Remarks
				H.	M.			Original	Action Taken	
1.	Committee on Estimates	14.08.2014	—	—	—	—	—	—	—	—
2.	Committee on Public Undertakings	14.08.2014	—	—	—	—	—	—	—	—
3.	Committee on Public Accounts	14.08.2014	—	—	—	—	—	—	—	—

(III) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance undertaken	Study Tours/Local visits	Reports Presented		Remarks
				H.	M.			Original Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the sittings of the House	Yet to be constituted	—	—	—	—	—	—	—	—
2.	House Committee	12.06.2014	02	2	30	84%	—	—	—	—
3.	Committee on MPLADS (2013-14)	Yet to be constituted	—	—	—	—	—	—	—	—
4.	Committee on Privileges	-do-	—	—	—	—	—	—	—	—
5.	Committee on Ethics	-do-	—	—	—	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous behaviour of Government Officers with Members of Lok Sabha	-do-	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	-do-	—	—	—	—	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11
24.	Committee on Welfare of Other Backward Classes (OBCs)	13.06.2014	—	—	—	—	—	—	—	—

5. DIVISIONS

Sl. No.	Date	Subject Matter	Brief question on which Division was sought	Final Result #	Remarks
1.	13.8.2014	The Constitution (One hundred and Twenty-First Amendment) Bill, 2014	Motion for consideration of the Bill moved by Shri Ravi Shankar Prasad, Minister for Law & Justice.	Ayes: 315 Noes: Nil Abst.: 33	Motion was adopted
2.			Motion for adoption of clauses 2 to 10 of the Bill.	Ayes: 315 Noes: Nil Abst.: 32	Motion was adopted
3.			Motion for adoption of clause 1 of the Bill, as amended.	Ayes: 367 Noes: Nil Abst.: 35	Motion was adopted
4.			Motion for passing of the Bill, as amended.	Ayes: 367 Noes: Nil Abst.: 35	Bill was passed

*Divisions held by distribution of slips.

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken	
			H.	M.
1	2	3	4	

(I) Railway Budget

Budget (Railways) for 2014-2015	8.7.2014	11.7.2014 14.7.2014 15.7.2014	*General discussion	01	04
Demands for Excess Grants (Railways) for 2011-12	8.7.2014	11.7.2014 14.7.2014 15.7.2014	*Discussion and voting on Demands for Excess Grants (Railways)	13	16
Demands for Grants (Railways) 2014-15		15.7.2014	ⓈConsideration and passing	00	04

*Discussed together.

ⓈConsidered and voted by the House without discussion after adoption by the House of Motion regarding suspension of Rule 331G. All cut motions which had been circulated were treated as moved, put to vote and negatived.

1	2	3	4
(ii) General Budget			
Budget (General) for 2014-15	10.7.2014	16.7.2014 17.7.2014 18.7.2014	*General discussion
			H. M. 02 09
Demands for Excess Grants (General) for 2011-12	11.7.2014	16.7.2014 17.7.2014 18.7.2014	*Discussion and voting on Demands for Excess Grants (General)
			15 13
*Discussion and voting on Demands for Grants of Ministry/Department of—			
1. Water Resources		21.7.2014	4 42
2. Environment and Forests		22.7.2014	4 23
3. Road Transport and Highways		23.7.2014	2 57
4. Social Justice and Empowerment		23.7.2014	0 54

31

*Discussed together.

¶Motion regarding suspension of Rule 331G was adopted by the House on 21 July, 2014 to enable discussion and voting on Demands for Grants without referring them to the concerned Departmentally Related Standing Committees.

‡The discussion on the Demands for Grants of the Ministry of Social Justice and Empowerment could not be concluded and the Demand was guillotined with other outstanding Demands.

1	2	3	4
Guiloting of the Demands for Grants of Ministry/Department of:—			
(1) Agriculture			
(2) Atomic Energy			
(3) Chemicals and Fertilisers			
(4) Civil Aviation			
(5) Coal			
(6) Commerce and Industry			
(7) Communications and Information Technology			
(8) Consumer Affairs, Food and Public Distribution		23.7.2014 (at 6.03 P.M.)	0 07
(9) Corporate Affairs			
(10) Culture			
(11) Defence			
(12) Development of North Eastern Region			
(13) Drinking Water and Sanitation			
(14) Earth Sciences			
(15) External Affairs			
(16) Finance			

- (17) Food Processing Industries
- (18) Health and Family Welfare
- (19) Heavy Industries and Public Enterprises
- (20) Home Affairs
- (21) Housing and Urban Poverty Alleviation
- (22) Human Resource Development
- (23) Information and Broadcasting
- (24) Labour and Employment
- (25) Law and Justice
- (26) Micro, Small and Medium Enterprises
- (27) Mines
- (28) Minority Affairs
- (29) New and Renewable Energy
- (30) Overseas Indian Affairs
- (31) Panchayati Raj
- (32) Parliamentary Affairs
- (33) Personnel, Public Grievances and Pensions
- (34) Petroleum and Natural Gas
- (35) Planning

23.7.2014
(at 6.03 pm)

0 07

1	2	3	4
(36)	Power		<u>H.</u>
(37)	Lok Sabha		<u>M.</u>
(38)	Rajya Sabha		
(39)	Secretariat of the Vice-President		
(40)	Rural Development		
(41)	Science and Technology		
(42)	Shipping		
\$(43)	Social Justice and Empowerment		
(44)	Space		
(45)	Statistics and Programme Implementation	23.7.2014	0 07
(46)	Steel	(at 6.03 pm)	
(47)	Textiles		
(48)	Tourism		
(49)	Tribal Affairs		
(50)	Urban Development		
(51)	Women and Child Development		
(52)	Youth Affairs and Sports		

(iii) Budget of NCT of Delhi

		H.	M.
		00	06
Budget (NCT of Delhi) for 2014-2015	18.7.2014		
	30.7.2014	*General Discussion	
Demands for Grants (NCT of Delhi) for 2014-15	30.7.2014	*Discussion and voting on Demands for Grants in respect of Budget (NCT of Delhi)	3 03

* The discussion on the Demands for Grants of the Ministry of Social Justice and Empowerment could not be concluded and the Demand was guillotined with other outstanding Demands.

* Discussed together.

7. MOTIONS

(I) Motions under Rules 191 and 342

SUMMARY

No. of notices received	:	36
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil

(II) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H	M	
1.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment Nos.* 6,8,9,10, 11,12,17 and 22 to the Finance (No.2) Bill, 2014, and that this amendment may be allowed to be moved."	Shri Arun Jaitley	24.7.2014	0	01	Adopted
2.	"That this House do suspend the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing the National Judicial Appointments Commission Bill, 2014 in as much as it is dependent upon the Constitution (One Hundred and Twenty-First Amendment) Bill, 2014."	Shri Ravi Shankar Prasad	12.8.2014	0	01	Adopted

* Eight separate motions were moved and adopted.

8. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H.	M.
1.	Shri Prakash Babanna Hukkeri	Chikkodi/Karnataka	Oath	Kannada	07.07.2014	00	02
2.	Prof. Sanwar Lal Jat	Ajmer/Rajasthan	Oath	Hindi	08.07.2014	00	02

9. OBITUARY REFERENCES

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken H. M.
1.	Shri Harbhajan Lakha (Member of the 9th and 11th Lok Sabhas)	11.06.2014	07.07.2014	00 02
2.	Shri Kanety Mohana Rao (Member of the 1st Lok Sabha)	13.06.2014	17.07.2014	00 02
3.	Shri Shridharrao Nathobaji Jawade (Member of the 6th Lok Sabha)	27.05.2014	01.08.2014	00 03
4.	Shri Resham Lal Jangde (Member of the Provisional Parliament, 1st, 2nd and 9th Lok Sabhas)	11.08.2014	13.08.2014	00 03

References Regarding Traglc Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding loss of lives of 4 persons and injuries to 22 others when the New Delhi-Dibrugath Rajdhani Express derailed in Saran District of Bihar.	25.06.2014	07.07.2014		
2.	Reference regarding loss of lives of 15 persons and injuries to several others when the trunk pipeline of Gas Authority of India Limited (GAIL) exploded near Nagaram in East Godavari District of Andhra Pradesh.	27.06.2014	07.07.2014	00	05
3.	Reference regarding loss of lives of 10 persons including 5 children and 3 women and injuries to 2 others when a four-stories building collapsed in Delhi.	28.06.2014	07.07.2014		
4.	Reference regarding loss of lives of 60 persons and injuries to several others when an eleven-stories under construction building collapsed due to heavy rains in Chennai.	28.06.2014	07.07.2014		

- | | | | | | |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|------------|----|----|
| 5. | Reference regarding loss of lives of seven personnel including two officers of the Indian Air Force when their helicopter crashed in Sitapur district of Uttar Pradesh. | 25.07.2014 | 30.07.2014 | 00 | 01 |
| 6. | Reference regarding loss of lives of several persons, injuries to many more and several others who are trapped in the debris after heavy rains triggered a landslide in a village about 80 kilometres North of Pune. | 30.07.2014 | 31.07.2014 | 00 | 01 |
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Congratulatory References/References of Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken	
				H.	M.
1.	Reference congratulating Indian Space Research Organisation for successful launch of Polar Satellite Launch Vehicle PSLV-C23 with five satellites.	30.06.2014	07.07.2014	00	01
2.	Reference congratulating Ms. Saina Nehwal for winning Star Australian Super Series in Sydney on 29 June, 2014; Shri Pankaj Advani for becoming the first player in the world to win world titles in the long and short formats of both billiards and snooker by winning the IBSF World 6-Red Snooker Championship in Sharm El-Sheikh, Egypt on the same day; and Shri Jitu Rai for achieving the world's number one ranking in air pistol even after winning three medals in the ISSF World Cups in Munich, Germany and Maribor, Slovenia.	29.06.2014	07.07.2014	00	02
3.	Reference congratulating the Indian Contingent for their remarkable performance at the 20th Commonwealth Games at Glasgow, Scotland while in progress and for winning 10 gold, 15 silver and 10 bronze medals.	23.07.2014 to 03.08.2014	30.07.2014	00	01

4.	Reference congratulating the Indian Contingent on winning 15 gold, 30 silver and 10 bronze medals in the 20th Commonwealth Games at Glasgow, Scotland for their outstanding performance.	23.07.2014 to 03.08.2014	4.08.2014	00 01
5.	Reference to the 69th Anniversary of the dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki on 6th and 9th August 1945, respectively.	06.08.1945 & 09.08.1945	06.08.2014	00 02
6.	Reference to the 72nd anniversary of the 'Quit India' movement launched on the 9th August, 1942.	09.08.1942	08.08.2014	00 02

10. PAPERS LAID ON THE TABLE

(a) By Government	...	1674
(b) By Private Members	Nil

11. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Dr. M. Thambidurai [§]	
3.	Shri Hukm Deo Narayan Yadav	
4.	Prof. K.V. Thomas	
5.	Shri Anandrao Adsul	
6.	Shri Pralhad Joshi	
7.	Dr. (Smt.) Ratna De (Nag)	
8.	Shri Ramen Deka	
9.	Shri Konakalla Narayan Rao	
10.	Shri Hukum Singh	

* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

[§] Ceased to be member of Panel of Chairpersons consequent upon being elected as Deputy Speaker, Lok Sabha on 13.09.2014.

12. PRIVILEGES MATTERS

Sl. No.	Subject	Name of member who raised the matter	Date on which matter was brought before the House	Decision of House/ Chair
1.	Notice of question of privilege dated 10 July, 2014 given by Dr. Nepal Singh, MP against the District and Police Administration of Moradabad for his illegal detention.	Dr. Nepal Singh	10 July, 2014	The Chair observed that the matter was under her consideration.
2.	Notice of question of privilege dated 21 July, 2014 given by Shri Daddan Mishra, MP against District Administration of Balrampur for obstructing his movement in his constituency in the Municipal Bye-election on 19 July, 2014.	Shri Daddan Mishra	21 July, 2014	The Chair observed that the matter was under her consideration.
3.	Notice of question of privilege dated 21 July, 2014 given by Shri P. Karunakaran, MP against authorities of Central University of Kerala in Kasargod for not inviting him for the maiden Convocation Ceremony of the University in which Hon'ble President of India was the Chief Guest.	Shri P. Karunakaran	21 July, 2014	The Chair observed that the matter was under her consideration.
4.	Notice of question of privilege dated 4 August, 2014 given by Shri Bharat Singh, MP against the District Magistrate of Ghazipur for alleged misbehaviour.	Shri Bharat Singh	4 August, 2014	The Chair observed that the matter was under her consideration.

13. QUESTIONS

(I)	Starred Questions	
	(a) Number of questions put down in the Question Lists for oral answers	540
	(b) Number of questions orally answered	126
(II)	Unstarred Questions	
	(a) Number of questions put down in the Question Lists for written answers	5339
	(b) Number of questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers	5753
(III)	Short Notice Questions	
	(a) No. of Short Notice Questions (SNQ) received	18
	(b) No. of notices of SNQ admitted	Nil
	(c) No. of notices of SNQ clubbed with SQ	Nil
	(d) No. of notices of SNQ disallowed	18
(IV)	Half-an-Hour Discussion	
	(a) No. of notices of Half-an-Hour Discussion received	41
	(b) No. of notices of SNQ admitted	2
	(c) No. of notices of Half-an-Hour disallowed	39
(v)	Statement(s) made by the Ministers Correcting Replies already given	
	No. of answers corrected	4

Abstract of Statement(s) made by the Ministers correcting the replies already given by them to Questions in the Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which Statement was made	Date of answer to the Question	Subject of the question
1.	23.07.2014	Minister of Housing and Urban Poverty Alleviation	USQ No. 949	16.07.2014	Implementation of NULM
2.	05.08.2014	Minister of Tourism and Culture (Independent Charge)	USQ No. 125	08.07.2014	Loss to Tourism Sector
3.	08.08.2014	Minister of Defence	USQ No. 2946	10.02.2014	Defence Contracts
4.	08.08.2014	Minister of Health	SQ No. 269	25.07.2014	Cases of Measles

Half-an-Hour discussion arising out of answer to Questions during the Second Session of Sixteenth Lok Sabha

Sl. No.	Brief subject	Name of members who participated in the Discussion	Date of discussion	Ministry/Deptt.	Time Taken	
					H.	M.
1.	Irregularities under MGNREGS	Kunwar Bharatendra Singh	30.07.2014	Rural Development	00.12	00.03
		Shri R.K. Singh				
		Shri K.V. Thomas				
		Shri Rajiv Satav				
		Shri Janardan Mishra				
		Shri Mallikarjun Kharge				
2.	Rise in Prices of Milk	Shri Virendra Singh	11.08.2014	Agriculture	00.04	00.09
		Shri R. Satav				
		Shri Brij Bhushan Saran Singh				
		Shri Gajendra Singh Shekhawat				
		Shri Ram Kripal Yadav				
					00.44	

14. RESOLUTIONS

Statutory Resolutions

Sl. No.	Subject	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken		Ministry/ Department concerned	Remarks
					H.	M.		
1.	That this House disapproves of the Andhra Pradesh Reorganisation (Amendment) Ordinance, 2014 (No. 4 of 2014) promulgated by the President on 29 May, 2014.	123	Shri B. Vinod Kumar	11.7.2014	@	26	Home Affairs	Negatived
2.	That this House disapproves of the Telecom Regulatory Authority of India (Amendment) Ordinance, 2014 (No. 3 of 2014) promulgated by the President on 28 May, 2014.	123	Shri Adhir Ranjan Chowdhury	14.7.2014	*1	01	Communi- cations and Information Technology	Negatived

@ Discussed together with the motion for consideration of the Andhra Pradesh Reorganisation (Amendment) Bill, 2014.

* Discussed together with the motion for consideration of the Telecom Regulatory Authority of India (Amendment) Bill, 2014.

15. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
(i)	Price rise.	Capt. Amrinder Singh	8.07.2014 9.07.2014	4	57	Food, Public Distribution and Consumer Affairs	Discussion concluded
(ii)	The flood and drought situation in the country.	Shri Yogi Adityanath	30.07.2014 31.07.2014 1.08.2014 5.08.2014	8	43	Home Affairs	Discussion concluded
(iii)	*Situation arising out of spread of Encephalitis in Eastern Uttar Pradesh and other parts of the country and steps taken by the Government in this regard.	Shri Yogi Adityanath	4.08.2014	4	15	Health and Family Welfare	Discussion concluded
(iv)	Need to have stringent legislation to check increasing atrocities against women and children in the country.	Shri P. Karunakaran	6.08.2014 7.08.2014 8.08.2014 14.08.2014	5	45	Women and Child Development	Discussion concluded
(v)	Need to evolve an effective mechanism to deal with incidents of communal violence in the country.	Shri Mallikarjun Kharge	13.08.2014 14.08.2014	3	55	Home Affairs	Part-discussed

*Calling Attention converted into Short Duration Discussion.

SUMMARY

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS
OF URGENT PUBLIC IMPORTANCE**

No. of Notices received	:	156
No. of discussions admitted	:	5
No. of discussions completed	:	4
No. of discussions remained part-discussed	:	1
Total time taken	:	27 hrs. 45 mts.

**16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENTS/OBSERVATIONS/*REFERENCES/RULINGS**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation regarding making of disparaging remarks about women.	The Speaker	08.07.2014
2.	Observation regarding the incidence of disorderly conduct by a few members in Lok Sabha during proceedings of the House.	The Speaker	09.07.2014
3.	Observation regarding assent of the President for moving the National Institute of Design Bill, 2014 under article 117(3) of the Constitution.	The Chairman	09.07.2014
4.	Ruling out the point of order raised by Prof. Saugata Roy regarding introduction of Andhra Pradesh Reorganisation (Amendment) Bill, 2014 without referring it to the concerned State Legislatures in violation of article 3 of the Constitution.	The Speaker	11.07.2014
5.	Observation regarding suspension of rule 331 G of the Rules of Procedure and for enabling the House to pass the Demands for Grants in respect of Budget (Railways)—2014-15.	The Speaker	15.07.2014
6.	Observation regarding suspension of rule 331 G of the Rules of Procedure and for enabling the House to pass the Demands for Grants in respect of Budget (General)—2014-15.	The Speaker	21.07.2014
7.	Announcement regarding procedure for moving of cut motions against Demands for Grants in respect of the Ministry of Water Resources.	The Speaker	21.07.2014

* Please see Sl. No. 9 of contents for ready reference, etc.

1	2	3	4
8.	Observation regarding making available documents to the members in advance like Annual Report, Outcome Budget or the detailed Demands for Grants of the Particular Ministry whose discussion on the Demands for Grants would be discussed in the House in future.	The Speaker	21.07.2014
9.	Announcement regarding procedure for moving of cut motions against Demands for Grants (2014-15) in respect of the Ministry of Environment and Forests.	The Chairman	22.07.2014
10.	Announcement regarding cancellation of the sitting of the House fixed for 28.07.2014.	The Speaker	23.07.2014
11.	Announcement regarding procedure for moving of cut motions against Demands for Grants (2014-15) in respect of the Ministry of Road Transport and Highways.	The Chairman	30.07.2014
12.	Announcement regarding raising of /reading out the approved text of matters under rule 377 by the members instead of laying the text under rule 377 which had become the practice for utilizing the time of the House for other legislative business.	The Speaker	30.07.2014
13.	Announcement regarding relinquishment of the Office by Shri P. Sreedharan, Secretary-General and his appointment as Honorary Officer of the House.	The Speaker	31.07.2014
14.	Announcement regarding appointment of Shri P.K. Grover, Secretary, Lok Sabha to officiate as Secretary-General, Lok Sabha.	The Speaker	31.07.2014

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|-----|-----------------------------------------------------------------------------------------------------------------------------|-------------|------------|
| 15. | Felicitation to Dr. M. Thamidurai for becoming the Deputy Speaker of the Sixteenth Lok Sabha and thanks by Hon'ble Speaker. | The Speaker | 13.08.2014 |
| 16. | Valedictory Reference on the conclusion of the Second Session of the Sixteenth Lok Sabha. | The Speaker | 14.08.2014 |
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17. STATEMENTS

(I) Statements Made/Laid by Ministers under Rule 372 during Second Session of Sixteenth Lok Sabha

Sl.No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Regarding reported meeting of an Indian Journalist with Hafiz Saeed in Pakistan.	Smt. Sushma Swaraj	15.07.2014	00	02
2.	Regarding the issue of Civil Services Examination conducted by UPSC.	Dr. Jitendra Singh	16.07.2014	00	02
3.	Regarding the ratification of Nagoya Protocol during India's Presidency of the Conference of Parties (CoP) to the Convention on Biological Diversity (CBD).	Shri Prakash Javadekar	17.07.2014	00	04
4.	Regarding Doctor-Pathological laboratory/Diagnostic centres collusion defrauding the patient/consumer as revealed through sting operation titled "Operation Jonk" aired by News National TV channel on July 21st, 2014.	Dr. Harsh Vardhan	22.07.2014	00	07

5.	Regarding the incident of death of Shri Akha Salouni, resident of Manipur in Delhi on 21st July, 2014	Shri Kiren Rijiju	22.07.2014	00	02
*6.	Correcting the reply (English version) to Unstarred Question No. 949 given on 16 July, 2014 by Shri Kodikunil Suresh, MP regarding 'Implementation of NULM'.	Shri M. Venkaiah Naidu	23.07.2014	00	01
7.	Regarding the Prime Minister's visit to BRICS Summit.	Smt. Sushma Swaraj	23.07.2014	00	11
8.	Regarding the incident occurred at unmanned level crossing on South Central Railway on 24.07.2014.	Shri D.V. Sadananda Gowda	24.07.2014	00	04
9.	Regarding the landslide incident in Pune district of Maharashtra.	Shri Rajnath Singh	01.08.2014	00	06
10.	Regarding the issue of Civil Services Examination conducted by UPSC.	Dr. Jitendra Singh	04.08.2014	00	02

1	2	3	4	5
*11.	Correcting the reply (Hindi version) given on 8.7.2014 to Unstarred Question No. 125 by Prof. Saugata Roy, MP regarding Loss to Tourism Sector and reasons for delay in correcting the reply.	Shri Sripad Yesso Naik	05.8.2014	00 01
12.	Regarding India's stand in the WTO.	Smt. Nirmala Sitharaman	05.8.2014	00 16
*13.	Regarding Hon'ble Prime Minister's visit to Nepal on 3-4 August, 2014.	Smt. Sushma Swaraj	06.8.2014	00 02
*14.	Regarding Ebola Virus Disease outbreak in West Africa and the steps being taken by Government of India to protect our citizens from the same.	Dr. Harsh Vardhan	06.8.2014	00 01
15.	Correcting the reply given on 10 February, 2014 to Unstarred Question No. 2946 by Shri Kalikesh N. Singh Deo, MP regarding Defence Contracts and reasons for delay in correcting the reply.	Shri Arun Jaitley	08.8.2014	00 01

16. Correcting the reply given on 25 July 2014 to Starred Question No. 269 by Sarvashri Harishchandra Chavan and Gajendra Singh Shekhawat, MPs regarding 'Cases of Measles'. Dr. Harsh Vardhan 08.8.2014 00 01

* Laid a copy (Hindi and English Versions) of the Statement.

**(II) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during
Second Session of Sixteenth Lok Sabha**

Sl.No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
*1.	Status of implementation of the recommendations contained in the 174th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in the 169th Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	22.7.2014	00 01
*2.	Status of implementation of the recommendations contained in the 242nd Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2013-14), pertaining to the Department of Space.	Dr. Jitendra Singh	23.7.2014	00 01

3.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Water Resources on Repair, Renovation and Restoration (RRR) of Water Bodies, pertaining to the Ministry of Water Resources.	Sushri Uma Bharti	24.7.2014	00 01
*4.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Railways on 'Major Railway Accidents during the last five years - Causes and Remedial Measures' pertaining to the Ministry of Railways.	Shri Manoj Sinha	24.7.2014	00 01
*5.	Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Railways on 'Ongoing and Pending Railway Projects with Special Emphasis on the Projects in North East Region'.	Shri Manoj Sinha	24.7.2014	00 01

* Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
*6.	Status of implementation of the recommendations contained in the 194th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14), pertaining to the Ministry of Shipping .	Shri Krishan Pal	24.7.2014	00 01
7.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Defence on 'Critical Review of Functioning of Sainik Schools', pertaining to the Ministry of Defence.	Shri Arun Jaitley	25.7.2014	00 01
8.	Status of implementation of the recommendations contained in the 175th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in the 170th Report of the Committee on Demands for Grants	Gen. (Retd.) V.K. Singh	30.7.2014	00 01

(2013-14), pertaining to the Ministry of Development of North Eastern Region.

*9. Status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Energy on Demands for Grants (2013-14), pertaining to the Ministry of Power. Shri Piyush Goyal 31.7.2014 00 01

*10. Status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Chemicals and Fertilizers on 'Production and Availability of Pesticides', pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers. Shri Ananth Kumar 05.8.2014 00 01

*11. Status of implementation of the recommendations contained in the 46th Report of the Standing Dr. Sanjeev Kumar Balyan 05.8.2014 00 01

* Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
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Committee on Agriculture on Demands for Grants (2013-14), pertaining to the Department of Agriculture and Cooperation, Ministry of Agriculture.

12. Status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Rural Development on Demands for Grants (2013-14), pertaining to the Ministry of Panchayati Raj. Shri Upendra Kushwaha 07.8.2014 00 01

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13. Status of implementation of the recommendations contained in the 75th Report of the Standing Committee on Finance on Demands for Grants (2013-14), pertaining to the Departments of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of finance. Shri Arun Jaitley 08.8.2014 00 01

14.	Status of implementation of the recommendations contained in the 67th to 70th and 75th to 78th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2013-14), pertaining to Four Departments under the Ministry of Health and Family Welfare.	Dr. Harsh Vardhan	08.08.2014	00 01
15.	Status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Coal and Steel on "Review of Export of Iron Ore Policy", pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	11.8.2014	00 01
16.	Status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Coal and Steel on "Promotion of steel usage", pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	11.8.2014	00 01

1	2	3	4	5
17.	Status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Coal and Steel on "Functioning of MSTC Limited", pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	11.8.2014	00 01
18.	Status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Coal and Steel on "Service conditions of workers in Public Sector Steel Companies", pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	11.8.2014	00 01
19.	Status of implementation of the recommendations contained in the 52nd report of the Standing Committee on Coal and Steel on "Marketing and Transportation of Steel by Public Sector Steel Companies", pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	11.8.2014	00 01

20.	Status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Petroleum and Natural Gas on 'Safety of Oil Installations', pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dhamendra Pradhan	12.8.2014	00 01
21.	Status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Petroleum and Natural Gas on 'Functioning of Oil Industry Development Board', pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dhamendra Pradhan	12.8.2014	00 01
*22.	Status of implementation of the recommendations contained in the 58th Report of the Standing Committee on Agriculture on 'National Agricultural Research System—An Evaluation', pertaining to the	Shri Raosaheb Danve Patil	12.8.2014	00 01

* Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
	Department of Agricultural Research and Education (DARE), Ministry of Agriculture.			
23.	Status of implementation of the recommendations contained in the 251st Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2013-14), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Dr. Jitendra Singh	13.8.2014	00 01
24.	Status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Social Justice and Empowerment on 'Scheme of Multi-sectoral Development Programme', pertaining to the Ministry of Minority Affairs.	Dr. Najma A. Heptulla	14.8.2014	00 01
*25.	Status of implementation of the	Shri Santosh Gangwar	14.8.2014	00 01

recommendations contained in the 38th Report of the Standing Committee on Labour on 'Welfare of Small Weavers of Mau and Adjoining Area—A Case Study', pertaining to the Ministry of Textiles.

*26. Status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Energy on 'Functioning of Central Electricity Regulatory Commission', pertaining to the Ministry of Power. Shri Santosh Gangwar 14.8.2014 00 01
on behalf of
Shri Piyush Goyal

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*27. Status of implementation of the Recommendations contained in the 37th Report of the Standing Committee on Energy on 'Development of National Grid', pertaining to the Ministry of Power. Shri Santosh Gangwar 14.8.2014 00 01
on behalf of
Shri Piyush Goyal

* Laid a copy (Hindi and English Versions) of the Statement.

(iii) Statements made/laid by Ministers Regarding Government Business during second session of Sixteenth Lok Sabha

Sl.No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Government business for the week commencing the 14th July, 2014.	Shri Santosh Gangwar	11.7.2014	00	08
2.	Government business for the week commencing the 21st July, 2014.	Shri Santosh Gangwar	18.7.2014	00	08
3.	Government business for the week commencing the 11th August, 2014.	Shri Santosh Gangwar	08.8.2014	00	09
					70

(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Sixteenth Lok Sabha (As on 09.09.2014)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	02	32	5.89
Second Session (07.07.2014 to 14.08.2014)	354	47	307	13.28
Total	388	49	339	12.63

**(v) Statement Showing the time lost owing to Interruptions and Adjournment of the House during the
Second Session of the 16th Lok Sabha**

Date	Time Lost due to Interruptions		Time Lost due to Adjournment of the House following Interruptions	Remarks
	H.	M.		
1	2	3	4	
07.07.2014	0	5 23		At 1122 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. Interruptions started at 1206 hrs. and continued up to 1207 hrs. At 1207 hrs., House adjourned to meet again at 1400 hrs. At 1408 hrs., due to interruptions, House adjourned for the day. At 1417 hrs., due to interruptions, House adjourned to meet again at 1500 hrs. At 1509 hrs., due to interruptions, House adjourned to meet again at 1530 hrs. At 1536 hrs., due to interruptions, House adjourned to meet again at 1630 hrs.
08.07.2014	—	3 25		

09.07.2014	—	0 40	At 1633 hrs., due to interruptions, House adjourned for the day.
11.07.2014	—	0 14	At 1120 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
15.07.2014	—	0 45	At 1246 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
			At 1141 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
			At 1219 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.
22.07.2014	—	0 38	At 1221 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.
			At 1231 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
23.07.2014	—	0 13	At 1217 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.
30.07.2014	—	0 54	At 1106 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.

1	2	3	4
04.08.2014	—	0 44	At 1209 hrs., due to interruptions, House adjourned to meet again at 1230 hrs. At 1237 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
05.08.2014	—	0 18	At 1214 hrs., due to interruptions, House adjourned to meet again at 1230 hrs. At 1258 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
06.08.2014	—	0 22	At 1132 hrs., due to interruptions, House adjourned to meet again at 1140 hrs. At 1246 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
11.08.2014	—	0 10	At 1120 hrs., due to interruptions, House adjourned to meet again at 1130 hrs.
13.08.2014	—	0 31	At 1529 hrs., due to interruptions, House adjourned to meet again at 1600 hrs.
Total	0 01	14 17	

(vi) Statement indicating matters of urgent public importance raised (I) after Question Hour, and (II) before the adjournment of the House for the day during Second Session of Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of notices received
			H.	M.	
1	2	3	4	5	
07.07.2014	NIL	NIL	NIL	50	
08.07.2014	NIL	NIL	NIL	52	
09.07.2014	22	30	0	53	70
10.07.2014	NIL	NIL	NIL	NIL	NIL
11.07.2014	18	27	0	55	57
14.07.2014	22	29	0	53	62
15.07.2014	32	42	0	58	73
16.07.2014	23	24	0	44	79
17.07.2014	20	27	0	36	96
18.07.2014	34	39	0	54	58
21.07.2014	24	25	0	51	65
22.07.2014	36	47	1	20	98

1	2	3	4	5
23.07.2014	33	43	1	31
24.07.2014	24	28	0	52
25.07.2014	35	44	1	14
30.07.2014	32	42	0	56
31.07.2014	20	28	0	41
01.08.2014	25	51	0	48
04.08.2014	22	29	0	51
05.08.2014	32	63	1	03
06.08.2014	20	23	0	42
07.08.2014	29	43	0	50
08.08.2014	32	43	1	04
11.08.2014	25	36	1	07
12.08.2014	24	30	0	34
13.08.2014	23	28	0	50
14.08.2014	NIL	NIL	NIL	97
Total	607	821	21	07
				2524

**18. STATEMENT SHOWING DATES AND TIME OF RINGING OF QUORUM BELL DURING THE SECOND
SESSION OF SIXTEENTH LOK SABHA**

(07.07.2014 to 14.08.2014)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent	Subject matter under discussion when the quorum bell was rung	Remarks
1	2	3	4	5	6
1.	25.07.2014	1415 to 1416	0.01	House re-assembled after lunch break after quorum bell was rung once.
2.	30.07.2014	1410 to 1411	0.01	-do-
3.	31.07.2014	1410 to 1412	0.02	-do-
4.	01.08.2014	1400 to 1403	0.03	-do-
		1709 to 1720	0.11	Request to ascertain quorum was made by a member. House was adjourned as there was no quorum even after the quorum bell was rung thrice.

1	2	3	4	5	6
5.	05.08.2014	1400 to 1401	0.01	House re-assembled after lunch break after quorum bell was rung once.
6.	07.08.2014	1400 to 1401	0.01	-do-
7.	08.08.2014	1400 to 1402	0.02	-do-
8.	11.08.2014	1400 to 1402	0.02	-do-
9.	12.08.2014	1400 to 1402	0.02	-do-
10.	13.08.2014	1600 to 1601	0.01	House re-assembled after brief adjournment after quorum bell was rung once.
Total			0.27 hrs.		

Analysis of ringing of Quorum bell

1. Total time spent on ringing of quorum bell : 0.27 hrs.
2. Maximum number of times quorum bell was rung on a particular day : 4 times on 01.08.2014
3. Number of times House adjourned for want of quorum : Once on 01.08.2014
4. Number of days when sitting commenced after quorum bell was rung : Nil
5. Number of days when House re-assembled after lunch after quorum bell was rung : 09 days

**19. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE 2ND SESSION OF
SIXTEENTH LOK SABHA**

Date	Time	Subject Matter
11.07.2014	1411 hrs.	Shri A.P. Jithender Reddy and other members of Telangana Rashtra Samithi staged a walkout from the House alleging 'unconstitutional' introduction of the Andhra Pradesh Reorganisation (Amendment) Bill, 2014.
14.07.2014	1302 hrs.	Shri Mallikarjun Kharge and other members of Indian National Congress staged a walkout from the House in protest of introduction of the Telecom Regulatory Authority of India (Amendment) Bill, 2014.
	1317 hrs.	Shri P. Karunakaran and other members of CPI (M) staged a walkout on the same issue.
15.07.2014	1303 hrs.	Shri Mallikarjun Kharge, Shri Asaduddin Owaisi, Shri Jai Prakash Narayan Yadav, Km. Mehbooba Mufii and some other members staged a walkout from the House as they were not satisfied with the reply of the Government on the Israel-Gaza conflicts.
	1305 hrs.	Shri Mulayam Singh Yadav and some other members of Samajwadi Party left the House on the above issue.
	1306 hrs.	Prof. Saugata Roy and some other members of his party also left the House on the above issue.
23.07.2014	1243 hrs.	Shri Mallikarjun Kharge and other members of Indian National Congress, Shri Jai Prakash Narayan Yadav and other members of Rashtriya Janata Dal, Shri P. Karunakaran and other members of CPI (M); Shri Tariq Anwar and other

04.08.2014	1424 hrs.	members of Nationalist Congress Party and Ms. Mehbooba Mufti and other members of J&K Peoples Democratic Party walked out of the House in protest of the Chair's decision to not allow them to discuss the 'alleged' misbehaviour of a Member of Parliament with a staffer of the Maharashtra Sadan, New Delhi. Shri Mallikarjun Kharge and some other members of INC walked out of the House alleging that the Government had no business in hand in the House.
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**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING
THE SECOND SESSION OF SIXTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H.	M.	
BILLS			
(a) Government Bill	05	34	11.70
(b) Private Members' Bills	05	23	03.22
BUDGETS			
(a) Railway Budget	14	24	08.60
(b) General Budget	30	25	18.18
(c) Budget in respect of State under President's Rule	03	09	01.88
CALLING ATTENTION DISCUSSIONS—	02	22	01.42
(a) Half an hour discussion	00	44	0.44
(b) Short Duration Discussions (Rule 193)	27	45	16.60
MATTERS OF URGENT PUBLIC IMPORTANCE	21	07	12.63
MATTERS UNDER RULE 377	03	14	01.93

MOTIONS—				
Motions under Rule 388		@		
QUESTIONS	10	18		06.16
RESOLUTIONS—				
(a) Statutory Resolution	@			
(b) Private Members' Resolutions	06	30		03.89
STATEMENTS—				
Rule 372, Rule 199 and Direction 73A	02	26		01.46
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	19	53		11.89
TOTAL	167	14		100

* Discussed together.

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